FORM B

PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES

(Under Regulation 7 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

09.09.2020

To

Shri Brahm Datt Verma Liquidator in the case of

Novelty Treasure Metals Private Limited,

From

Metenere Limited

138-139, Main Road,

Ghazipur,

New Delhi-110092

Subject:

Submission of proof of claim.

Madam/Sir,

Metenere Limited, hereby submits this proof of claim in respect of the corporate insolvency resolution process in the case of Novelty Treasure Metals Private Limited. The details for the same are set out below:

	PARTICULARS					
1.	NAME OF OPERATIONAL CREDITOR	NOVELTY TREASURE METALS PRIVATE				
2.	IDENTIFICATION NUMBER OF OPERATIONAL CREDITOR	METENERE LIMITED U27107DL1997PLC084906				
	(IF AN INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION. IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)					
3.	ADDRESS AND EMAIL ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	138-139, MAIN ROAD, GHAZIPUR, NEW DELHI-110092				
4.	TOTAL AMOUNT OF CLAIM (INCLUDING ANY INTEREST AS AT THE INSOLVENCY COMMENCEMENT DATE)	PRINCIPAL: 17,20,29,262.39 INTEREST: 8,44,01,865.92 TOTAL: 25,64,31,128.31				
5.	DETAILS OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	INV.No. DATE AMOUNT Inv. No. Date Amount 80001/17-18 03.10.2017 42,99,717.63 80003/17-18 04.10.2017 42,94,781.10 80005/17-18 05.10.2017 42,78,326.00				

		80007/17-18	06.10.2017	42,98,072.12	
		80009/17-18	07.10.2017	42,93,135.59	
		80011/17-18	08.10.2017	42,94,781.10	
	The state of the s	80013/17-18	09.10.2017	42,89,844.57	
		80015/17-18	10.10.2017	42,73,389.47	
		80017/17-18	11.10.2017	42,93,135.59	
		80019/17-18	12.10.2017	42,88,199.06	
	-	80021/17-18	13.10.2017	42,73,389.47	
		80023/17-18	14.10.2017	42,75,034.98	
		80025/17-18	15.10.2017	42,99,717.63	
		80027/17-18	16.10.2017	42,94,781.10	
		80029/17-18	17.10.2017	42,73,389.47	
		80031/17-18	18.10.2017	42,98,072.12	
		80033/17-18	21.10.2017	42,55,288.86	
		80035/17-18	22.10.2017	42,89,844.57	
		80037/17-18	23.10.2017	42,81,617.02	
		0000000049/17-18	18.10.2017	42,90,244.00	
		0000000043/17-18	19.10.2017	43,18,328.00	
		0000000053/17-18	20.10.2017		
		0000000055/17-18	21.10.2017	43,53,020.00	
				43,18,328.00	
		0000000057/17-18	23.10.2017	43,44,760.00	
		0000000059/17-18	24.10.2017	42,75,376.00	
		0000000061/17-18	25.10.2017	42,86,940.00	
		0000000063/17-18	26.10.2017	42,88,592.00	
		0000000065/17-18	27.10.2017	43,16,676.00	
		0000000067/17-18	28.10.2017	43,51,368.00	
		0000000071/17-18	04.11.2017	48,71,029.38	
		0000000074/17-18	05.11.2017	48,72,894.96	
		0000000077/17-18	06.11.2017	48,69,163.80	
		0000000080/17-18	07.11.2017	48,71,029.38	
	7 1 3	0000000127/17-18	25.12.2017	48,50,365.81	
		0000000129/17-18	26.12.2017	48,44,788.54	
		0000000131/17-18	27.12.2017	48,26,197.64	
		0000000133/17-18	28.12.2017	48,48,506.72	
		0000000136/17-18	29.12.2017	48,42,929.45	
		0000000138/17-19	30.12.2017	37,44.207.26	
				17,20,29,262.39	
		Total:-			
		Interest @ 18% up			
			Grand Total:-	25,64,31,128.31	
6.	DETAILS OF ANY DISPUTE AS WELL AS THE	NIL			
	RECORD OF PENDENCY OR ORDER OF SUIT OR				
	ARBITRATION PROCEEDINGS				
7.	DETAILS OF HOW AND WHEN DEBT INCURRED	On account o	F SALE OF GO	ODS AGAINST	
O-0	The state of the s	INVOICES AS DE			
		THE STATE OF THE S			
8.	DETAILS OF ANY MUTUAL CREDIT, MUTUAL	NIL			
U#18	DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN				
	THE CORPORATE DEBTOR AND THE CREDITOR				
	JOIN OF THE DEDICATION				

	PARTICU	LARS	
	WHICH MAY BE SET-OFF AGAINST THE CLAIM		
9.	DETAILS OF:		
	a. any security held, the value of security and its date, or	NIL	
	b. any retention of title arrangement in respect of goods or properties to which the claim refers		
10.	DETAILS OF THE BANK ACCOUNT TO WHICH THE AMOUNT OF THE CLAIM OR ANY PART THEREOF CAN BE TRANSFERRED PURSUANT TO A RESOLUTION PLAN	Name A/c No IFSC Bank Branch	Metenere Limited 00241101000691 MSNU0000024 The Mehsana Urban Co-Op, Bank Ltd. Gandhidham, Gujarat-370201
11.	LIST OF DOCUMENTS ATTACHED TO THIS PROOF OF CLAIM IN ORDER TO PROVE THE EXISTENCE AND NON-PAYMENT OF CLAIM DUE TO THE OPERATIONAL CREDITOR FOR Metenere Limited	Invoi	CES AS DETAILED AT S. NO. 5 ABOVE

(SIGNATURE OF FINANCIAL CREDITOR OR PERSON AUTHORIZED TO ACT ON HIS BEHALF)
(ENCLOSE THE AUTHORITY IF THIS IS BEING SUBMITTED ON BEHALF A FINANCIAL CREDITOR)

NAME: VIRENDER PAL SINGH

POSITION: CHIEF FINANCIAL OFFICER

ADDRESS: 1/7019, GALI NO.5, SHIVAJI PARK, SHAHDARA, DELHI-110032.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

DECLARATION

- I, Virender Pal Singh, currently residing at 1/7019, Gali No.5, Shivaji Park, Shahdara, Delhi-110032, hereby declare and state as follows:-
- 1. Novelty Treasure Metals Private Limited], the corporate debtor was, at the insolvency commencement date, being the 20thday of August 2020, actually indebted to me in the sum of Rs. 17,20,29,262.39.

	PARTICU	LARS	
	DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	-	
9.	DETAILS OF:		
	a. any security held, the value of security and its date, or	NIL	
	b. any retention of title arrangement in respect of goods or properties to which the claim refers	NIL	
10.	DETAILS OF THE BANK ACCOUNT TO WHICH	Name	Metenere Limited
	THE AMOUNT OF THE CLAIM OR ANY PART	A/c No	00241101000691
	THEREOF CAN BE TRANSFERRED PURSUANT TO	IFSC	MSNU0000024
	A RESOLUTION PLAN	Bank	The Mehsana Urban Co-Op,
			Bank Ltd.
		Branch	Gandhidham, Gujarat-370201
11.	LIST OF DOCUMENTS ATTACHED TO THIS	INVOICES AS DETAILED AT S. NO. 5 ABO	
	PROOF OF CLAIM IN ORDER TO PROVE THE		
	EXISTENCE AND NON-PAYMENT OF CLAIM DUE		
Fo	TO THE OPERATIONAL CREDITOR		

Authorized Signatory

(SIGNATURE OF FINANCIAL CREDITOR OR PERSON AUTHORIZED TO ACT ON HIS BEHALF)
(ENCLOSE THE AUTHORITY IF THIS IS BEING SUBMITTED ON BEHALF A FINANCIAL CREDITOR)

NAME: VIRENDER PAL SINGH

POSITION: CHIEF FINANCIAL OFFICER

ADDRESS: 1/7019, GALI NO.5, SHIVAJI PARK, SHAHDARA, DELHI-110032.

*PAN number, passport, AADHAAR Card or the identity card issued by the Election Commission of India

DECLARATION

I, Virender Pal Singh, currently residing at 1/7019, Gali No.5, Shivaji Park, Shahdara, Delhi-110032, hereby declare and state as follows:-

- 3. The said documents are true, valid and genuine to the best of my knowledge, information and belief and no material facts have been concealed therefrom.
- 4. In respect of the said sum or any part thereof, neither I nor any person, by my order, to my knowledge or belief, for my use, had or received any manner of satisfaction or security whatsoever, save and except the following:

Date: 09.09.2020 Place: Delhi

(Signature of the claimant)

For Metenere Limited

VERIFICATION

I, Virender Pal Singh, the claimant hereinabove, do hereby verify that the contents of this proof of claim are true and correct to my knowledge and belief and no material fact has been concealed therefrom.

For Metenere Limited

Verified at Delhi on this 9th day of September 2020

(Signature of the claimant)